

DAILY WISE OBJECTION LIST**(PETITION , APPLICATION , ADDITIONAL DOCS ETC)****Scrutiny****Date From 11/07/2022 To 11/07/2022**

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	15-04-2022	Interlocutory Application (I.B.C)	710102029612022	COMPANY PETITION IB (IBC)/614(ND)2017	NUVOCO VISTAS CORPORATION LIMITED VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	Application under any other provisions-IBC	11-07-2022	Application Missing Please Upload Once Again File	Ashish Verma
2	19-04-2022	Interlocutory Application (I.B.C)	710102031032022	COMPANY PETITION IB (IBC)/3090(ND)2019	MITUJ MARKETING PVT LTD VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	Application under any other provisions-IBC	11-07-2022	Section Wrong Please choose application under any other provision (IBC) Respondent Details Missing	VIDEH VAISH
3	29-04-2022	Interlocutory Application (I.B.C)	710102033882022	COMPANY PETITION IB (IBC)/894(ND)2019	M/S PREM AUTO ENTERPRISES VS PALM DEVELOPERS PRIVATE LTD	Sec 60(5)	11-07-2022	Pg-26 27, 100 not clear and Affidavit Missing	Kumar Mihir
4	06-05-2022	Interlocutory Application (I.B.C)	710102035772022	COMPANY PETITION IB (IBC)/177(ND)2019	DR. SANDHYA VATSYAYANA VS MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	Sec 60(5)	11-07-2022	76-158 , 174-185 True Copy Sign Missing and Page No. 161-168 Need to English Clear Copy	Vikas Kumar
5	11-05-2022	Interlocutory Application (I.B.C)	710102037382022	COMPANY PETITION IB (IBC)/151(ND)2021	ALOK KUMAR KUCHHAL VS MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED	Application under any other provisions-IBC	11-07-2022	main case number missing in soft on top or cover page	Alok Kumar Kuchhal
6	23-05-2022	Interlocutory Application (I.B.C)	710102040962022	COMPANY PETITION IB (IBC)/168(ND)2022	JABALPUR MSW PRIVATE LIMITED VS SKM CONTRACTOR AND SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	11-07-2022	MAIN CASE WRONGLY WRITTEN IN PAGE NO 1	PETAL CHANDHOK
7	27-05-2022	Interlocutory Application (I.B.C)	710102042372022	COMPANY PETITION IB (IBC)/652(PB)2019	AMIT AGRAWAL VS GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	11-07-2022	Affidavit incomplete.	Pankaj
8	26-05-2022	Interlocutory Application (I.B.C)	710102042202022	COMPANY PETITION IB (IBC)/2130(ND)2019	MORDHWAJ SINGH & ORS. VS NILESH SHARMA	Sec 60(5)	11-07-2022	sign missing in application page	RAJESH KUMAR GAUTAM

9	30-05-2022	Interlocutory Application (I.B.C)	710102043822022	COMPANY PETITION IB (IBC)/876(ND)2020	APRICOT BUILDCON PVT. LTD. VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	11-07-2022	Section 49 (2) Due Payment According Your Application	Anurag
10	02-06-2022	Interlocutory Application (I.B.C)	710102045272022	COMPANY PETITION IB (IBC)/876(ND)2020	RIMROCK SHELTERS LLP VS PIYUSH IT SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	11-07-2022	Due Payment other section 49(2) Payment Pending	Anurag
11	08-06-2022	Interlocutory Application (I.B.C)	710102047182022	COMPANY PETITION IB (IBC)/100(ND)2022	AVNISH BUILDERS AND CONTRACTORS VS VRP BUILDTECH PRIVATE LIMITED	Application under any other provisions-IBC	11-07-2022	Section Wrong	Rohan
12	08-06-2022	Interlocutory Application (I.B.C)	710102047192022	COMPANY PETITION IB (IBC)/375(PB)2018	NARESH ARORA VS SATYA PRAKASH GUPTA	Rule 11 of NCLT, 2016	11-07-2022	Page No. 10 to 17 Ture Copy Sign Missing	Supriya
13	14-06-2022	Interlocutory Application (I.B.C)	710102048182022	COMPANY PETITION IB (IBC)/723(ND)2020	PRAMOD KUMAR SHARMA VS SATYA PRAKASH GUPTA	Application under any other provisions-IBC	11-07-2022	10-11,13,15,20-22 not clear page	Nilotpal Shyam
14	13-06-2022	Interlocutory Application (I.B.C)	710102048132022	COMPANY PETITION IB (IBC)/2484(ND)2019	RAVINDRA KUMAR GOYAL VS SATYA PRAKASH GUPTA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11-07-2022	Volume Wise Index Missed affidavit back date Page No. 120	ANIRUTH
15	09-06-2022	Miscellaneous Application (IBC)	710102047472022	COMPANY PETITION IB (IBC)/224(ND)2022	ALM INFOTECH CITY PRIVATE LIMITED VS GOLDEN HERITAGE PROMOTERS PRIVATELIMITED	Rule 11 of NCLT, 2016	11-07-2022	Memo Party Missing and Case type Wrong	Nistha Gupta
16	15-06-2022	Interlocutory Application (I.B.C)	710102048542022	COMPANY PETITION IB (IBC)/1088(PB)2020	ANJAN KUMAR PATRA VS JMT AUTO LIMITED	Sec 60(5)	11-07-2022	pagination not done properly 5 Rs. Welfare Fund Fess Missing in Vakalatnama and page 1-3 not mention in index and hand not allow in index	Akash
17	16-06-2022	Interlocutory Application (I.B.C)	710102048662022	COMPANY PETITION IB (IBC)/272(PB)2019	SUCCESSFUL RESOLUTION APPLICANT VS JMT AUTO LIMITED	Application under any other provisions-IBC	11-07-2022	37-38,46, 64,91 not clear page	NIKITA RAJPAL

18	19-06-2022	Company Appeal (IBC)	710102049242022	COMPANY PETITION IB (IBC)/254(PB)2017	COMMERCIAL TAX DEPARTMENT (U.P) VS GIAN CHAND NARANG	Sec 42	11-07-2022	index wrong arrange. rule 11 application remove, true copy missed on every pages of annexure,etc	Yashashvi Virendra
19	29-06-2022	Interlocutory Application (I.B.C)	710102050932022	COMPANY PETITION IB (IBC)/2311(ND)2019	RAVINDRA GOYAL RP OF EARTH WATER LIMITED VS DELHI METRO RAIL CORPORATION AND ORS	Sec 60(5)	11-07-2022	stamp paper missing and 218,446-447, not clear page double page number after 19 page	SAMAKSH GOYAL
20	04-07-2022	Interlocutory Application (I.B.C)	710102052102022	COMPANY PETITION IB (IBC)/2057(ND)2019	AKASH SHINGHAL VS DELHI METRO RAIL CORPORATION AND ORS	Application under any other provisions-IBC	11-07-2022	42-48 not clear page	AKASH
21	05-07-2022	Company Application(Companies Act)	710102052622022	COMPANY PETITION (COMPANIES ACT)/31(ND)2020	UNION OF INDIA THROUGH SFIO (MINISTRY OF CORPORATE AFFAIRS) VS MOHAN INDIA PRIVATE LIMITED	Rule 11 of NCLT	11-07-2022	Proof of Service Missing	sfionclt
22	08-07-2022	Interlocutory Application (I.B.C)	710102053482022	COMPANY PETITION IB (IBC)/429(ND)2019	ARVIND GARG VS MOHAN INDIA PRIVATE LIMITED	Sec 54(1)	11-07-2022	memo party missing	Arvind Garg
23	07-07-2022	Company Application(Companies Act)	710102053162022	COMPANY PETITION (COMPANIES ACT)/214(ND)2021	RAJEEV BEHL VS REALTECH MAINTENANCE SERVICES PRIVATELIMITED.	Rule16(d),NCLT Rules,2016	11-07-2022	section and case type wrong	Ankit Singh
24	08-07-2022	Interlocutory Application (I.B.C)	710102053412022	COMPANY PETITION IB (IBC)/689(ND)2020	RAKESH TAKYAR VS REALTECH MAINTENANCE SERVICES PRIVATELIMITED.	Application under any other provisions-IBC	11-07-2022	Page No. 32-35 70-71 73 Page Not Clear	Rakesh
25	08-07-2022	Interlocutory Application (I.B.C)	710102053432022	COMPANY PETITION IB (IBC)/936(PB)2018	SHYAM ARORA VS YOGESH GUPTA	Application under any other provisions-IBC	11-07-2022	section wrong and ib not mention in main case and 34-42,146-147 not clear page	Dhruv Gupta
26	06-07-2022	Interlocutory Application (I.B.C)	710102052912022	COMPANY PETITION IB (IBC)/369(ND)2019	PRABHJIT SINGH SONI VS SULEKH JAIN AND OTHERS	19(2)	11-07-2022	Need to file in IA	Swarnika Agarwal
27	08-07-2022	Interlocutory Application (I.B.C)	710102053352022	COMPANY PETITION IB (IBC)/200(ND)2021	PRAVEEN RANKA VS SULEKH JAIN AND OTHERS	Application under any other provisions-IBC	11-07-2022	6,9 not clear page	praveen ranka

28	07-07-2022	Interlocutory Application (I.B.C)	710102053202022	COMPANY PETITION IB (IBC)/189(ND)2022	CMA SANDEEP KR BHATT VS BRIJINDER SINGH	Application under any other provisions-IBC	11-07-2022	Page No. 59-62 Page Not Clear Application Page 5-6 Sign Missing	Sandeep Kr Bhatt
29	08-07-2022	Interlocutory Application (I.B.C)	710102053442022	COMPANY PETITION IB (IBC)/2916(ND)2019	MR. AISHWARYA MOHAN GAHRANA VS BRIJINDER SINGH	Application under any other provisions-IBC	11-07-2022	true copy missing in annexure page	Ahsan Ahmad
30	08-07-2022	Interlocutory Application (I.B.C)	710102053372022	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA VS BRIJINDER SINGH	Sec 60(5)	11-07-2022	29-46,52-62,65-69,221,223, not clear page and 222 page missing	ABHISHEK
31	06-07-2022	Interlocutory Application (I.B.C)	710102052942022	COMPANY PETITION IB (IBC)/525(ND)2017	RUDRA PRATAP SINGH VS ANUP KUMAR	Sec 60(5)	11-07-2022	section wrong	Himanshu Chaubey
32	06-07-2022	Company Appeal (IBC)	710102052932022	COMPANY PETITION IB (IBC)/704(ND)2021	ANGLE INFRASTRUCTURE PRIVATE LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	11-07-2022	Case Type Wrong , Respondent are same, Not Clear Page No. 63 to 68, 76 to 78, Vakalatnama Court Fee 3rs missed.	Astha
33	08-07-2022	Interlocutory Application (I.B.C)	710102053632022	COMPANY PETITION IB (IBC)/1941(ND)2019	AHLUWALIA CONTRACTS (INDIA) LIMITED VS JASMINE BUILDMART PRIVATE LIMITED	Rule 11 of NCLT, 2016	11-07-2022	7-8 not clear page and stamp paper missing and memo party missing and sign missing in application page	RAKHI
34	08-07-2022	Interlocutory Application (I.B.C)	710102053532022	COMPANY PETITION IB (IBC)/991(ND)2018	ALOK KAUSHIK VS JASMINE BUILDMART PRIVATE LIMITED	Rule 11 of NCLT, 2016	11-07-2022	section wrong	Asiya Khan
35	08-07-2022	Company Application(Companies Act)	710102053692022	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	JAYANT GUPTA VS HANSRAJ GUPTA AND CO. PVT LTD.	Rule 11 of NCLT	11-07-2022	11,12,26-27,39-40, not clear page and memo party missing	Anshul

36	08-07-2022	Interlocutory Application (I.B.C)	710102053572022	COMPANY PETITION IB (IBC)/77(PB)2017	IDBI BANK VS JAYPEE INFRATECH LIMITED	Sec 60(5)	11-07-2022	sign missing in application page and page 44,62,65,67 page not clear and true copy missing in annexure page	saaurabh sing hchauhan
37	08-07-2022	Interlocutory Application (I.B.C)	710102053682022		M/S ACUTE DAILY MEDIA PVT. LTD. VS SHARP EYE ADVERTISING	Application under any other provisions-IBC	11-07-2022	main case not link and 39-72,89-105,125-126, not clear page and welfare and court fee missing in vakalatnama and memo party missing	SIDDHARTH MULLICK
38	08-07-2022	Interlocutory Application (I.B.C)	710102053552022	COMPANY PETITION IB (IBC)/73(PB)2017	MR.VIJENDER SHARMA VS SHARP EYE ADVERTISING	Application under any other provisions-IBC	11-07-2022	memo party missing	Vijender Sharma
39	08-07-2022	Interlocutory Application (I.B.C)	710102053502022	COMPANY PETITION IB (IBC)/429(ND)2019	ARVIND GARG VS SHARP EYE ADVERTISING	Application under any other provisions-IBC	11-07-2022	23-24 not clear page	Arvind Garg
40	09-07-2022	Interlocutory Application (I.B.C)	710102053842022	COMPANY PETITION IB (IBC)/546(PB)2018	SUNIL PRAKASH SHARMA VS SHARP EYE ADVERTISING	Application under any other provisions-IBC	11-07-2022	page 14 missing	Sunil Prakash Sharma
41	08-07-2022	Interlocutory Application (I.B.C)	710102053462022	COMPANY PETITION IB (IBC)/2916(ND)2019	MR. AISHWARYA MOHAN GAHRANA IRP OF -KAGAZ PRINT-N-PACK INDIA PVT.LTD. VS SHARP EYE ADVERTISING	Application under any other provisions-IBC	11-07-2022	true copy missing in annexure page	Ahsan Ahmad
42	09-07-2022	Interlocutory Application (I.B.C)	710102053782022	COMPANY PETITION IB (IBC)/1765(ND)2018	NITISH KUMAR CHUGH IRP IN THE MATTER OF FALCON BUSINESS RESOURCES PRIVATE LIMITED VS GAURAV DHAWAN	19(2)	11-07-2022	26-32,35-36,45-47 and sign missing in application page	Aishwarya
43	08-07-2022	Interlocutory Application (I.B.C)	710102053602022	COMPANY PETITION IB (IBC)/2421(ND)2019	SUDHANSHU GUPTA VS GAURAV DHAWAN	Application under any other provisions-IBC	11-07-2022	page 148-150 missing page	Pankaj

44	08-07-2022	Interlocutory Application (I.B.C)	710102053642022	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS GAURAV DHAWAN	Sec 60(5)	11-07-2022	section wrong	Prashant
45	08-07-2022	Interlocutory Application (I.B.C)	710102053582022	COMPANY PETITION IB (IBC)/991(ND)2018	AASTHA SURGIMED LIMITED VS GAURAV DHAWAN	Sec 60(5)	11-07-2022	section wrong	ALOK KAUSHIK
46	08-07-2022	Interlocutory Application (I.B.C)	710102053622022	COMPANY PETITION IB (IBC)/1120(PB)2020	SPA HOTELS PRIVATE LIMITED VS JINDAL REALCON PRIVATE LIMITED	Application under any other provisions-IBC	11-07-2022	memo party missing and page number missing in index notary date missing in affidavit and page1, 3, cut page	Ashish Singh
47	08-07-2022	Interlocutory Application (I.B.C)	710102053492022	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SRIVASTAVA & ORS VS MS. GAYATRI HOSPITALITY AND REALCON LTD.	Sec 60(5)	11-07-2022	22,25,27,43-44,46, not clear page and true copy missing and double page after 19 page	Aishvary Vikram
48	09-07-2022	Interlocutory Application (I.B.C)	710102053762022	COMPANY PETITION IB (IBC)/769(ND)2021	PRADEEP KUMAR RAY RESOLUTION PROFESSIONAL VS MS. GAYATRI HOSPITALITY AND REALCON LTD.	Application under any other provisions-IBC	11-07-2022	page 1-2 not mention in index	PRADEEP KUMAR RAY
49	08-07-2022	Interlocutory Application (I.B.C)	710102053612022	COMPANY PETITION IB (IBC)/188(ND)2022	CMA SANDEEP KR BHATT VS RATNA SINGH	Application under any other provisions-IBC	11-07-2022	main case wrong	Sandeep Kr Bhatt
50	11-07-2022	Interlocutory Application (I.B.C)	710102053952022	COMPANY PETITION IB (IBC)/2421(ND)2019	SUDHANSHU GUPTA VS RATNA SINGH	Application under any other provisions-IBC	11-07-2022	page 32-33 missing page	Pankaj
51	09-07-2022	Interlocutory Application (I.B.C)	710102053752022	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS IIFL PRIVATE EQUITY FUND	Sec 60(5)	11-07-2022	due payment other section 12 and sign missing application page and stamp paper missing and 38-69,71-95,97-121,123-147,149-227,230-252 not clear page and volume wise index missing vol1 vol2	Avinash Bhati

52	09-07-2022	Interlocutory Application (I.B.C)	710102053772022	COMPANY PETITION IB (IBC)/1397(PB)2019	MEENAKSHI BHATNAGAR VS NARENDER KUMAR SHARMA	Sec 60(5)	11-07-2022	memo party missing and sign missing and stamp paper missing and 20-25,74-78,84,86-88,not clear page and 89-90 hindi page and page 1-2 not mention in index	Sarfaraz Karim
53	09-07-2022	Miscellaneous Application (IBC)	710102053812022	COMPANY PETITION IB (IBC)/1059(ND)2018	RISHI KUMAR VS GURKAMAL HORA ARORA	Rule 11 of NCLT, 2016	11-07-2022	merge into one pdf and case type wrong	Samvedna Verma
54	07-07-2022	Interlocutory Application (I.B.C)	710102053252022	COMPANY PETITION IB (IBC)/191(ND)2022	CMA SANDEEP KR BHATT VS RATNA SINGH	Application under any other provisions-IBC	11-07-2022	Page No. 57, 59, 60 Page Not Clear Application Page No. 5-6 Sign Missed	Sandeep Kr Bhatt
55	09-07-2022	Interlocutory Application (I.B.C)	710102053712022	COMPANY PETITION IB (IBC)/717(ND)2019	KRISHNA LAL SALUJA & ORS. VS HARBANS SINGH & ORS.	Sec 60(5)	11-07-2022	114,119,138,155-156, not clear page	MILAN
56	16-05-2022	Company Petition IB (IBC)	710102038622022		SHRI BHAGWAN PROJECTS PRIVATE LIMITED VS SUPERTECH TOWNSHIP PROJECT LIMITED	IBC Under Sec 9	11-07-2022	page:179, 193, 205, 231, 236-237, 243-244, 246, 251, 261, 289, 293-295, 306, 321, 323, not clear, etc	SURENDRA
57	31-05-2022	Company Petition IB (IBC)	710102043982022		BANK OF BARODA VS ANKINEEDU MAGANTI	Section 95(1)	11-07-2022	PAGE MISSING 333 TO 345	Sougat Sinha
58	10-06-2022	Company Appeal(Companies Act)	710102047752022		BANK OF BARODA VS ANKINEEDU MAGANTI	Sec 252 (3)	11-07-2022	Kindly mentioned hindi pg no on english translated copy	Vishav
59	13-06-2022	Company Appeal(Companies Act)	710102048052022		BANK OF BARODA VS ANKINEEDU MAGANTI	Sec 252 (3)	11-07-2022	Petition missed, wrong income tax advance service kindly serve to delhi dcit cell delhi high court.	Anand

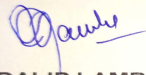
67	05-07-2022	Company Appeal(Companies Act)	710102052682022		PUNJAB NATIONAL BANK THROUGH RP VS ASHISH MITTAL	Sec 252 (3),Sec 252 (1) - By Government Body	11-07-2022	Wrong section select,pgs not clear 62, annex 50rs e stamp with power of attorney	SUNNY DAHIYA
68	05-07-2022	Company Petition IB (IBC)	710102052552022		SARVOTTAM ROLLING MILLS PRIVATE LIMITED VS RATHI INDUSTRIES LIMITED	IBC Under Sec 9	11-07-2022	Not Clear page No. 23, 27, 32, 56, 61, 71, 72, 76, 77, 80, 83,	Deepak Singh
69	05-07-2022	Company Appeal(Companies Act)	710102052582022		SARVOTTAM ROLLING MILLS PRIVATE LIMITED VS RATHI INDUSTRIES LIMITED	Sec 252 (3)	11-07-2022	Pg no 7,8 missed,pgs not clear 56 to 58,68,75,82	Nagendra
70	08-07-2022	Company Petition IB (IBC)	710102053392022		OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS STAR PET TRADING PRIVATE LIMITED	IBC under Sec 7	11-07-2022	Vol 1, Vol 2 missed, Page No. 207 blank page,	PRATEEK JAIN
71	07-07-2022	Company Petition IB (IBC)	710102053132022		KISHORE BORA VS NAMAN BROADCASTINGS ANDTELECOMMUNICATIONS PRIVATE LIMITED.	IBC under Sec 7	11-07-2022	Not Clear Page No. 63,	Deepak Garg
72	08-07-2022	Intervention Petition (IBC)	710102053472022		SARAN EQUIPMENTS & ENGINEERS (P) LTD. VS PIONEER FABRICATORS PRIVATE LTD	Application under any other provisions-IBC	11-07-2022	& "Memo of parties missed, Brief and synopsis missed, Dates of events missed, Vakalatnama Court fee 3rs missed, & "	Vibhor
73	06-07-2022	Company Petition IB (IBC)	710102053022022		IDBI BANK LIMITED VS SHRI. VAIBHAV SINGHAL	Section 95(1)	11-07-2022	& "Page No. 108 to 119, True copy and sign missed, Vakalatnama Court fee 3rs missed, & "	SANJAY BAJAJ

74	06-07-2022	Company Petition IB (IBC)	710102053042022		IDBI BANK LIMITED VS SMT. SEEMA GUPTA	Section 95(1)	11-07-2022	Not clear Page No. 26, Page No. 107 to 118 True Copy and sign missed, Vakalatnama Court Fee 3rs missed,	SANJAY BAJAJ
75	07-07-2022	Company Petition IB (IBC)	710102053312022		IDBI BANK LIMITED VS SANGITA ARORA	Section 95(1)	11-07-2022	Vol 1, Vol 2 missed, Not Clear page no. 29, 39, 133, Page No. 186 to 197 True copy sign missed, Vakalatnama Court Fee 3rs missed.	SANJAY BAJAJ
76	06-07-2022	Transfer Petition (IBC)	710102053032022		IL&FS INFRASTRUCTURE DEBT FUND VS MCLEOD RUSSEL INDIA LIMITED	Application under any other provisions- IBC, Rule 11 of NCLT, 2016, Rule 16(d), NCLT Rules, 2016 IBC	11-07-2022	&qu ot;E- stamp Notary missed, Not Clear page No. 83 &qu ot;	Sameer
77	06-07-2022	Intervention Petition (IBC)	710102052852022		AAKASH KUMAR VS VGA DEVELOPERS PRIVATE LIMITED THROUGH ITS RESOLUTION PROFESSIONAL	Sec 60(5)	11-07-2022	&qu ot;Memo of Parties missed, Brief of synopsis and List of dates missed, Page No. 13 to true copy and sign missed, Page No. 34 to Double Pagination, Vakalatnama Welfare fee 20rs missed, &qu ot;	Shashank
78	09-07-2022	Contempt Petition (IBC)	710102053722022		AHLUWALIA CONTRACTS (INDIA) LIMITED VS BRISK INFRASTRUCTURE AND DEVELOPERSPRIVATE LIMITED	Application under any other provisions- IBC	11-07-2022	need to file in IA	Rajesh

79	08-07-2022	Company Petition IB (IBC)	710102053562022		ND24 PRIVATE LIMITED VS SADHNA BROADCAST LIMITED	IBC under Sec 7	11-07-2022	& Not clear Page No. 65, 67, 68, After Page No. 87 page no. not mention, &	Deepak Garg
80	08-07-2022	Transfer Petition (IBC)	710102053512022		KAY JAY LEASING LIMITED VS PHL FININVEST PRIVATE LIMITED	Rule16(d),NC LT Rules,2016 IBC	11-07-2022	& Not Clear page no. 13, all annexure pages true copy and sign missed, &	Vikas Dutta
81	15-01-2022		0710200421652018/13	COMPANY PETITION IB (IBC)/492(ND)2018	M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED	IBC Under Sec 9	11-07-2022	Need to File in IA	
82	15-04-2022		0710200421652018/15	COMPANY PETITION IB (IBC)/492(ND)2018	M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE LIMITED	IBC Under Sec 9	11-07-2022	Need to File in IA	
83	07-07-2022		0710102026822020/3	COMPANY PETITION IB (IBC)/680(ND)2020	BLUE STAR LIMITED Vs. CHEMPHARM INDUSTRIES INDIA PRIVATE LIMITED	IBC Under Sec 9	11-07-2022	One rupee Court Fee stamp msising in Vakalatnama	
84	07-07-2022		0710102087962021/5	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA Vs. RASHMI SAXENA	Section 95(1)	11-07-2022	Index msising	
85	07-07-2022		0710102087972021/4	COMPANY PETITION IB (IBC)/745(PB)2021	STATE BANK OF INDIA Vs. NAWAL KISHORE SAXENA	Section 95(1)	11-07-2022	Index msising	
86	07-07-2022		0710102087982021/4	COMPANY PETITION IB (IBC)/747(PB)2021	STATE BANK OF INDIA Vs. SHEELA SAXENA	Section 95(1)	11-07-2022	Index msising	
87	07-07-2022		0710102087992021/4	COMPANY PETITION IB (IBC)/746(PB)2021	STATE BANK OF INDIA Vs. SMT. PREETI SAXENA	Section 95(1)	11-07-2022	Index msising	
88	07-07-2022		0710102088002021/5	COMPANY PETITION IB (IBC)/744(PB)2021	STATE BANK OF INDIA Vs. NARENDRA KISHORE PRADEEP	Section 95(1)	11-07-2022	Index msising	
89	08-07-2022		0710102007692022/4	INTERLOCUTORY APPLICATION (I.B.C)/828(PB)2022	PRABHJIT SINGH SONI Vs. DISTRICT FOODS AND SUPPLIES CONTROLLER	Sec 60(5)	11-07-2022	Notary msising in E-stamp	

90	08-07-2022		0710102010662022/8	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATE LIMITED Vs. EMCO TECH EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	11-07-2022	Pages 78,80,83,89,91, 94,96,98 according to PDF Not CLear	
91	08-07-2022		0710102013732022/6	COMPANY PETITION (COMPANIES ACT)/24(ND)2022	BIJENDER NAGAR & ANR. Vs. MAHARAJA AGROFOODS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11-07-2022	Page 123 according to PDF Not Clear	
92	08-07-2022		0710102084722020/7	COMPANY PETITION IB (IBC)/944(ND)2020	SHAKEEL AHMAD Vs. ZUBERI FIBRES PRIVATE LIMITED	IBC Under Sec 9	11-07-2022	Court Fee stamp msising in Vakalatnama / Now Done	
93	08-07-2022		0710200426192018/19	COMPANY PETITION IB (IBC)/487(ND)2018	SHAKTI CLEARING AGENCY Vs. FE - INDIA-LIMITED	IBC Under Sec 9	11-07-2022	Court Fee stamp msising in Vakalatnama	
94	09-07-2022		0710102037412022/1	COMPANY PETITION IB (IBC)/484(PB)2022	SBM BANK (INDIA) LIMITED Vs. MISSION HOLDINGS PRIVATE LIMITED	IBC under Sec 7	11-07-2022	Index msising	
95	09-07-2022		0710102037432022/1	COMPANY PETITION IB (IBC)/479(PB)2022	SBM BANK (INDIA) LIMITED Vs. FEEDBACK INFRA PRIVATE LIMITED	IBC under Sec 7	11-07-2022	Index msising, One Page in Hindi	
96	09-07-2022		0710102089642021/1	INTERLOCUTORY APPLICATION (I.B.C)/1040(ND)2022	D.B. ENGINEERING PRIVATE LIMITED Vs. IE TRADING COMPANY PVT LTD	Application under any other provisions- IBC	11-07-2022	Vakalatnama Is Missing.	
97	09-07-2022		0710102095392021/6	CP(AA) MERGER AND AMALGAMATION(CO MPANIES ACT)/4(ND)2022	TIMES CITY LIMITED Vs. ORNAMENTAL REALTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	11-07-2022	Vakalatnama is Missing.	
98	09-07-2022		0710102095542021/2	COMPANY PETITION IB (IBC)/117(ND)2022	AXIS BANK LIMITED Vs. KAFILA HOSPITALITY AND TRAVELS PRIVATE LIMITED	IBC under Sec 7	11-07-2022	Vakalatnama is Missing.	
99	09-07-2022		0710102095712020/5	COMPANY PETITION (COMPANIES ACT)/61(ND)2021	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.	Sec 272 of the Companies Act , 2013	11-07-2022	Index is Missing and Incomplete Documents.	
100	10-07-2022		0710102067972021/2	INTERLOCUTORY APPLICATION(COMP ANIES ACT)/29(PB)2021	DR. HARI NARAYAN GANGWAL Vs. DCS INTERNATIONAL TRADING CO. PVT. LTD.	Rule 11 of NCLT	11-07-2022	Notary Is missing on E- Stamp Paper.	

101	10-07-2022		0710102082442021/3	MISCELLANEOUS APPLICATION (COMPANIES ACT)/2(ND)2021	DR. PREET ANAND AS LR OF LATE MR. RAVI ANAND Vs. C.P. WORLD LINES PVT. LTD.	Rule 11 of NCLT	11-07-2022	E-Stamp Paper is Missing.	
102	10-07-2022		0710102094432021/4	COMPANY PETITION IB (IBC)/11(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED Vs. PSA IMPEX PRIVATE LIMITED	IBC Under Sec 9	11-07-2022	Page no:219 is Not Clear.	
103	10-07-2022		0710102095792021/7	TRANSFER PETITION (COMPANIES ACT)/36(PB)2021	SHARMILA SHETTY. Vs. B AND A LTD. ORS.	Sec. 245	11-07-2022	Incomplete Documents.	
104	10-07-2022		0710102158912019/11	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND Vs. CP WORLD LINES PVT. LTD.	Sec. 241(1)	11-07-2022	E-Stamp Paper and Affidavit is Missing.	
105	11-07-2022		0710102080852021/7	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA Vs. MRS BABITA NAYAR	Section 95(1)	11-07-2022	Page no; 181 is not clear.	
106	11-07-2022		0710200417362018/2	COMPANY PETITION IB (IBC)/699(ND)2021	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	Section 95(1)	11-07-2022	Page No:45,60,413-420,431-438,555,642,661-671,721 is not Clear and Translate the copy of page no:643	


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